

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 415**  
**IA/6712/ND/2023 IN IB/555/ND/2022**

**IN THE MATTER OF:**

State Bank of India	...	Applicant
Versus		
Anita Garg (Personal guarantor - Nutrionex Manufacturers Limited)	...	Respondent

**Under Section 95 (1) of IBC, 2016.**

**Order delivered on 08.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Ankur Mittal, Adv. Bhaskar
For the Respondent	: Adv. Rajat Sinha
For the RP	: Adv. Dhananjaya Sud, Adv. Akhand Pratap Singh Gaur

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **06.05.2024**.

**Sd/-**  
**(Court Officer)**